

Post Offer Public Announcement for the attention of the Shareholders of Tata Teleservices (Maharashtra) Limited

Registered Office: Voltas Premises, T B Kadam Marg, Chinchpokli, Mumbai – 400 033, India.

The details subsequent to the completion of the Offer made vide Public Announcement dated November 14, 2008 ('PA') and corrigenda to the PA dated December 26, 2008 and February 11, 2009 under the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 ('Regulations'), by NTT DOCOMO INC. ('Acquirer' or 'DOCOMO') along with Tata Sons Limited ('Person Acting in Concert' or 'PAC' or 'TSL') to acquire 384,241,919 shares of Tata Teleservices (Maharashtra) Limited ('Target' or 'TTML') at a price of Rs. 24.70 per share, payable in cash are as follows:

1. Name of the Target Company: Tata Teleservices (Maharashtra) Limited
2. Name of Acquirer including PAC:
 - a) Name of the Acquirer: NTT DOCOMO INC.
 - b) Name of the PAC: Tata Sons Limited
3. Name of Manager to the Offer: Lazard India Private Limited
4. Name of the Registrar to the Offer: TSR Darashaw Limited
5. Offer Details:
 - a) Date of opening of the Offer: Thursday, February 19, 2009
 - b) Date of closing of the Offer: Thursday, March 12, 2009
6. Details of Acquisition:

No.	Item	Proposed		Actuals	
		No.	% ⁽¹⁾	No.	% ⁽¹⁾
6.1	Offer price for fully paid shares	Rs. 24.70 per share		Rs. 24.70 per share	
6.2	Offer size (No. of shares × price per share)	Rs. 9490,775,399.30		Rs. 9490,775,399.30	
6.3	Shareholding of Acquirer/PAC before MOU/ P.A.				
	TSL	393,065,478	20.46	393,065,478	20.46 ⁽³⁾
6.4	Shares acquired by way of MOU or market purchases	-	-	-	-
6.5	Shares acquired in the open offer (No. & %)				
	DOCOMO	192,120,960	10.0 ⁽²⁾	229,856,926	11.96 ⁽²⁾⁽⁴⁾
	TSL	192,120,959	10.0 ⁽²⁾	-	-
6.6	Shares acquired after PA but before 7 working days prior to closure date	-	-	-	-
6.7	Post offer shareholding of Acquirer /PAC	777,307,397	40.46	622,922,404	32.42 ⁽⁵⁾
6.8	Pre & Post offer shareholding of Public	Pre offer		Post offer	
		651,851,111	33.93	421,994,185	21.97 ⁽⁶⁾
6.9	Status of escrow account, whether released or not	Instructions for release are being given			
6.10	Payment of Interest, if any	N.A.			
6.11	Status of investor complaint(s)	One (1) investor complaint is pending ⁽⁷⁾			

(1) Percentages correspond to fully diluted share capital of Tata Teleservices (Maharashtra) Limited. As required under Regulation 21(5) of the Regulations, fully diluted capital has been considered – dilution on account of outstanding FCCBs and Employee stock options

(2) Agreement between NTT DOCOMO, INC. & Tata Sons Limited to acquire 50% each of the total number of shares tendered under the Offer, with NTT DOCOMO, INC. having the right to acquire upto 100% of the shares tendered under the Offer. NTT DOCOMO, INC. decided to acquire 100% of the shares tendered under the Offer

(3) On a non-dilutive basis, shareholding under 6.3 is 20.72%

(4) On a non-dilutive basis, DOCOMO's actual shareholding under 6.5 is 12.12%

(5) On a non-dilutive basis, actual shareholding under 6.7 is 32.83%

(6) On a non-dilutive basis, actual shareholding under 6.8 is 22.24%

(7) Writ Petition filed by the investor has been disposed off by the High Court on April 8, 2009. Copy of the High Court order in this regard is awaited.

This Post Offer Public Announcement ('Announcement') should be read in conjunction with the PA dated November 14, 2008 and corrigenda issued to the PA on December 26, 2008 and February 11, 2009. The Acquirer and PAC and their directors accept full responsibility for the information contained in this Announcement and also for the obligations of the Acquirer and PAC as laid down in the Regulations.

The terms used but not defined in this Announcement shall have the same meaning assigned to in the PA and the Letter of Offer sent to the shareholders. This Announcement is also expected to be available on the SEBI website www.sebi.gov.in

Issued by Manager To The Offer for and on behalf of the Acquirer and PAC	Registrar to the Offer
LAZARD Lazard India Private Limited 20th Floor, Express Towers, Nariman Point, Mumbai- 400 021 Tel No: 022 6752 6000; Fax No: 022 6752 6060, Email: ttml.openoffer@lazard.com Contact Person: Mr. Nikhil Saraf	TSR DARASHAW Total Solutions Repository TSR Darashaw Limited 6-10, Haji Moosa Patrawala Industrial Estate, 20, Dr. E. Moses Road, Mahalaxmi, Mumbai 400011 Tel: 022-66568484 Fax: 022-66568494 Email: csg-unit@tsrdarashaw.com Contact Person: Ms. Mary George

Place : Mumbai

Date : April 09, 2009